



Government of Jammu and Kashmir  
Finance Department  
Civil Secretariat, Srinagar/Jammu.

**Notification**

Srinagar, the 04<sup>th</sup> January, 2019.

**SRO 11** In exercise of the powers conferred by sub-section (1) of Section 17 of the State Financial Corporation Act, 1951, the Government of Jammu and Kashmir, in consultation with the Small Industries Development Bank of India, hereby re-appoint Mr. Mohammad Farooq Thoker, as Managing Director (HQ) of the Jammu and Kashmir State Financial Corporation till February 27, 2020.

This notification shall be deemed to come into force w.e.f. 04.09.2017.


By order of the Government of Jammu and Kashmir.

Sd/-  
(**Navin K. Choudhary**), IAS  
Principal Secretary to Government,  
Finance Department.  
Dated 08 .01.2019.

No. FD/BKG/14/2018

Copy to the:

01. Financial Commissioner, Revenue, J&K.
02. Financial Commissioner, Industries & Commerce Department.
03. All Principal Secretaries to the Government.
04. Divisional Commissioner, Jammu/ Kashmir.
05. All Heads of Departments.
06. Excise Commissioner, J&K, Srinagar.
07. Commissioner Commercial Taxes, J&K, Srinagar.
08. All Deputy Commissioners.
09. Director Information, J&K.
10. General Manager, Government Press, Srinagar.
11. OSD to Hon'ble Advisor (V).
12. PPS to the Chief Secretary, J&K.
13. Pvt. Secy. To Prpl. Secretary to the Government, Finance Department.
14. Stock file/ Website/ Gad website.

  
(**Shafqat Ali**) KAS  
Under Secretary to Government,  
Finance Department.